

versions) showing reasons for delay in laying the papers mentioned at (1) and (2) above. [Placed in Library. See No. LT-1515/92]

Annual Report of and Review on the working of the National Productivity Council, New Delhi for 1990-91

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) for the National Productivity Council, New Delhi, for the year 1990-91 along with Audited Accounts.
- (2) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Productivity Council, New Delhi, for the year 1990-91. [Placed in Library. See No. LT-1516/92]

Annual Report of and Review on the working of the Hindustan Insecticides Limited, New Delhi for 1990-91 etc.

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
 - (i) Review by the Government on the working of the Hindustan Insecticides Limited, New Delhi, for the year 1990-91.
 - (ii) Annual Report of the Hindustan Insecticides Limited, New Delhi, for the year 1990-91 along with Audited Accounts and comments of the Com-

troller and Auditor General thereon. [Placed in Library. See No. LT-1517/92]

- (2) A copy of the Memorandum of Understanding for the year 1991-92 between the Rashtriya Chemicals and Fertilizers Limited and Department of Fertilizers, Ministry of Chemicals and Fertilizers (Hindi and English versions). [Placed in Library. See No. LT-1518/92]

Annual Report of and Review on the Working of the National Institute of Rural Development, Hyderabad for 1990-91

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI G. VENKAT SWAMY): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Rural Development, Hyderabad, for the year 1990-91.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Rural Development, Hyderabad, for the year 1990-91 together with Audited Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Rural Development, Hyderabad, for the year 1990-91. [Placed in Library. See No. LT-1519/92]

Annual Report of and Review on the working of the Bharat Leather Corporation Ltd., Agra for 1990-91 and Statement for delay

THE MINISTER OF STATE IN THE

MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) A statement regarding Review by the Government on the working of the Bharat Leather Corporation Limited, Agra, for the year 1990-91.

(ii) Annual Report of the Bharat Leather Corporation Limited, Agra, for the year, 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-1520/92]

Notifications under Employees' State Insurance Act, 1948 and Annual Report of and Review on the working of the Central Board for workers Education for 1990-91 with Statement for delay etc.

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): I beg to lay on the Table:—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 97 of the Employees' State Insurance Act, 1948:—

(i) The Employees' State Insurance (General) (Third Amendment) Regulations, 1991 published in Notification No. N-12/

13/2/91 P & D in Gazette of India dated the 21st December, 1991.

(ii) The Employees' State Insurance (General) (Fourth Amendment) Regulations, 1991 published in Notification No. N-12/13/2/91 P & D in Gazette of India dated the 28th December, 1991. [Placed in Library. See No. LT-1521/92]

(2) A statement (Hindi and English versions) on action taken or proposed to be taken on Convention No. 160 and Recommendation No. 170 adopted by 71st Session of the International Labour Conference (June, 1985). [Placed in Library. See No. LT-1522/92]

(3) A statement (Hindi and English versions) on action taken or proposed to be taken on the Convention and Recommendation adopted by the 72nd session of the General Conference of the International Labour Organisation (June, 1986). [Placed in Library. See No. LT-1523/92]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Central Board for Workers Education for the year 1990-91 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Board for Workers Education for the year 1990-91.

(5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned